

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **23.02.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 60/2024 Delay in refiling IA No. 185/2024 For Direction IA No. 186/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	
2	Comp App (AT) (CH) (Ins) No. 71/2024 For Stay IA No. 208/2024	Hamon Research Cottrell India Pvt. Ltd. Vs Hamon Research- Cottrell (Shanghai) Co. Ltd	Mr. Pawan Jhabakh	
3	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate & 5 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	
4	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	Srei Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate & 5 Ors	Mr. Aram Kumar	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
6	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	
9	Comp App (AT) (CH) (Ins) No. 02/2024 For Condone Delay IA No. 12/2024 For Exemption IA No. 11/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Ms. Lakshana Viravalli	Mr. Y Suryanarayana

10	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania	Mr. Rohit Jain	Mr. Pranay Agarwal
11	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
12	TA (AT) No. 241/2021 (CA (AT) (Ins) No. 619/2020)	Mr. Singireddy Reddy Bharath alias Bharath Reddy Vs M/s Zentora Overseas Careers Pvt Ltd & Anr.	Mr. Roshan Atiq	Mr. Avinash Ahlawat- R2
13	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund CommissionerII Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
14	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
15	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023	Ravi Kumar Distilleries Limited & Anr. Vs Liquor India Limited & 25 Ors.	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana
16	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay (in filing IA) IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia Ms. N Varsha	Mr. T Ravichandran- R1

17	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	
18	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
19	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam  <b>WITH</b>	Mr. K Bijai Sundar	
20	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	
21	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17

23	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana-R2 Mr. P Giridharan- R3
24	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
25	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
26	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg.	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

	IA No. 282, 966/2022 & 205/2023			
27	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod- R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
28	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod- R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
29	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
30	Comp App (AT) (CH) No. 29/2022 For Exemption IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
31	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar Dr. KS Ravichandran- R1- R3
32	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8
33	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP, M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar

34	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
35	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	
36	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
37	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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